HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG WP(C) PIL No.6/2020

(Through Video Conferencing)

Court on its own motion

....Petitioners

Through: - Ms. Monika Kohli, Advocate

(On video conferencing from her office at

Jammu)

V/s

Union of India and Others

....Respondent(s)

Through:- Mr. Aseem Sawhney, AAG

(On Video Conferencing from his office at

Jammu) for UT of J&K.

Mr. T. M. Shamshi, ASGI

(On Video Conferencing from High Court,

Srinagar) for UT of Ladakh.

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 10.06.2020

- An undated status report has been filed by Mr. Atal Duloo,
 Financial Commissioner, Health and Medical Education Department.
- 2. Time is sought by Mr. Aseem Sawhney, AAG to examine the same and make submissions.
- Appearing for the Union Territory of Ladakh, Mr. T. M. Shamshi,
 ASGI seeks time to file the status report.

Let the same be filed before the next date of hearing.

List on 23rd June 2020.

(RAJNESH OSWAL) (GITA MITTAL)
JUDGE CHIEF JUSTICE

Jammu 10.06.2020 Raj kumar